

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 778 of 2020**

**IN THE MATTER OF:**

**VRG Healthcare Pvt. Ltd.**

**...Appellant**

**Vs**

**VRG Infrastructure Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Jayant Mehta, Mr. Shreeyash U. Lalit and Mr. Surya Kapoor, Advocates.**

**For Respondent: Mr. Pradeep K. Mittal and Mr. Praveen K. Mittal, Advocates.**

**O R D E R**  
**(Through Virtual Mode)**

**19.02.2021:** Pleadings are complete. Written submissions have also been filed.

Heard Mr. Jayant Mehta, Advocate representing the Appellant in part.  
Hearing remained inconclusive.

List the appeal for further hearing on **19<sup>th</sup> March, 2021.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*